

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub:ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH – Sri A. Surya Prakasa Rao, Deputy Registrar, High Court of Andhra Pradesh – Appointed as Principal Private Secretary to the Hon'ble Chief Justice, High Court of Andhra Pradesh - Orders – Issued.

Read:High Court's Proceedings ROC.No.66/2021-Estt.(Pen), dated 29-01-2021.

ORDER : ROC.No.219/2021-Estt., Dated 31-03-2021

The Hon'ble Chief Justice is pleased to pass the following order:-

Under Rule 5 (1) & (2) (a) of the Service Rules of High Court of Andhra Pradesh, 2019, **Sri A. Surya Prakasa Rao**, Deputy Registrar, High Court of Andhra Pradesh, is appointed as **Principal Private Secretary to the Hon'ble Chief Justice**, High Court of Andhra Pradesh in the time scale of pay of Rs.56870-1460-58330-1560-63010-1660-67990-1760-73270-1880-78910-2020-84970-2160-91450-2330-100770-2520-105810, for a period of one year.

Sri A. Surya Prakasa Rao, shall take charge of his new post from Sri V. Seetha Rama Raju, Principal Private Secretary to the Hon'ble Chief Justice, in the afternoon of 31-03-2021, who is retiring from service on 31-03-2021.

The above said appointment is made purely on temporary basis without any preferential claim to future re-appointment or seniority and the above appointment is liable to be terminated at any time without any notice and without assigning any reason.



REGISTRAR GENERAL

31/03/2021

To
The Officers.

Copy to :

1. The Principal Private Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble Chief Justice).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**).
6. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravati.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
8. The Secretary, High Court Legal Services Committee.
9. The In-charge Officers – concerned.
10. The Section Officers – concerned.